GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF POSTS

RAJYA SABHA UNSTARRED QUESTION NO. 2617 TO BE ANSWERED ON 25TH MARCH, 2022

COMPASSIONATE APPOINTMENTS

2617 # DR. KIRODI LAL MEENA:

Will the Minister of Communications be pleased to state:

- (a) whether Government has any data regarding its staff who died in harness and if so, the details thereof and if not, the reasons therefor;
- (b) the State/Union Territory-wise number of jobs provided to near relatives/dependents on compassionate grounds every year during the last five years; and
- (c) the number of cases pending with Government regarding appointments on compassionate grounds to the dependents of the deceased staff who died in harness and the action being taken by Government to dispose of these pending cases?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

- (a) Yes Sir. Details of staff who died in harness during the last five years i.e. 2017 to 2021 are as below:-
 - I. Department of Posts 4015
 - II. Department of Telecommunications 54
- (b) State/Union Territory-wise details of appointment orders issued to relatives/dependents of deceased on compassionate grounds during last five years are given in **Appendix-I.**
- (c) A total number of 2430 cases in Department of Posts and 51 cases in Department of Telecommunications including carry forward cases for giving jobs on compassionate grounds to the dependents of the deceased staff are pending. Government takes prompt action to ensure that all formalities related to compassionate appointments are completed in a time bound manner. However, the number of vacancies reserved for compassionate appointments fall short as these are restricted to 5% of the total Direct Recruitment vacancies in Group 'C' posts of the recruitment year as per existing rules on the subject matter.

APPENDIX-I REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION No. 2617 BY DR. KIRODI LAL MEENA TO BE ANSWERED IN RAJYA SABHA ON 25.03.2022 REGARDING COMPASSIONATE APPOINTMENTS.

State/Union Territory-wise details of the number of jobs provided to near relatives/dependents on compassionate grounds during last five years are as under:-

S. No.	Name of Postal Circle	Name of State/Union Territory	Year-wise number of appointment orders issued on compassionate grounds					
			2017	2018	2019	2020	2021	
1	Andhra	Andhra Pradesh	17	17	12	18	11	
	Pradesh	Yanam district of Puducherry	0	0	0	0	0	
2	Assam	Assam	5	4	0	0	0	
3	Bihar	Bihar	29	12	10	17	14	
4	Chhatisgarh	Chhatisgarh	6	4	4	7	6	
5	Delhi	Delhi	29	20	24	17	79	
6	Gujarat	Gujarat	14	23	53	19	32	
		Dadar & Nagar Haveli and Daman & Diu	0	0	0	0	0	
7	Haryana	Haryana	12	0	10	0	28	
8	Himachal Pradesh	Himachal Pradesh	2	7	5	0	15	
9	Jammu and	Jammu and Kashmir	6	0	0	4	3	
	Kashmir	Ladakh	0	0	0	0	0	
10	Jharkhand	Jharkhand	1	2	0	0	15	
11	Karnataka	Karnataka	21	11	0	0	55	
12	Kerala	Kerala	21	0	18	25	23	
		Lakshadweep	0	0	0	0	0	
		Mahe district of Puducherry	0	0	0	0	0	
13	Madhya Pradesh	Madhya Pradesh	8	1	12	2	0	
14	Maharashtra	Maharashtra	13	65	76	6	56	
		Goa	1	4	1	0	2	

S. No.	Name of Postal Circle	Name of State/Union Territory	Year-wise number of appointment orders issued on compassionate grounds				
			2017	2018	2019	2020	2021
15	North East	Arunachal Pradesh	0	0	0	0	1
		Manipur	0	0	0	0	1
		Meghalaya	0	0	0	0	4
		Mizoram	0	0	0	0	3
		Nagaland	0	0	0	0	0
		Tripura	0	0	0	0	0
16	Odisha	Odisha	16	7	8	18	17
17	Punjab	Punjab	12	8	4	14	14
18	Rajasthan	Rajasthan	19	3	0	0	51
19	Tamil Nadu	Tamil Nadu	0	0	0	30	152
		Puducherry and Karaikal District of Puducherry	0	0	0	2	2
20	Telangana	Telangana	0	23	6	19	4
21	Uttar Pradesh	Uttar Pradesh	0	42	17	0	120
22	Uttarakhand	Uttarakhand	6	5	0	0	0
23	West Bengal	West Bengal	39	5	0	0	0
		Andaman and Nicobar Islands	1	0	0	0	0
		Sikkim	0	0	0	0	0
24	Postal Directorate	Postal Directorate, New Delhi	3	0	0	0	3
		TOTAL	281	263	260	198	711
25	Department of Telecom	Department of Telecommunications	2	1	4	0	1
